

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. MANOJ JAIN

Petition(s) for Special Leave to Appeal (C) No(s). 17180/2017

GAS AUTHORITY OF INDIA LTD.

Petitioner(s)

VERSUS

RAMESH CHANDRA & ORS.

Respondent(s)

(only SLP (C) No. 23502/2017 is to be listed before R-Court.)

WITH

SLP(C) No. 23502/2017 (XI)

Date : 24-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kaushik Laik, AOR
Ms. Monalisa Kosania, Adv.

For Respondent(s)

Mr. Gaurav Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 23502/2017

Ld. Counsel for the respondent No.1 has not filed any counter affidavit despite grant of last chance.

Four weeks' time is given to the respondent No. 2 to file the counter affidavit.

Service of notice is complete qua respondent No. 3 but no one has entered appearance on his behalf.

List again on 11.10.2018.

MANOJ JAIN
Registrar